

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.219 - IA/1455(AHM)2023
in
CP(IB)/140(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Indian Bank (Erstwhile Allahabad Bank)
V/s
Narendra Patel

.....Applicant

.....Respondent

Order delivered on: 01/03/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Pragati Bansal, Adv. for Mr. Ravi Pahwa, Adv.
For the Respondent : None

ORDER

IA/1455(AHM)2023

Ld. Counsel for the applicant submitted that they have filed report. Ld. Counsel for the applicant is directed to serve copy of report upon respondent, personal guarantor and Corporate Debtor and file service affidavit.

List for further consideration on 07.03.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)